

30 तक मजबूत बनाने और इसके और प्रागे विस्तार के लिए भूमि प्राप्त करने और साथ ही उदयपुर के मुख्य घावन-पथ के विस्तार एवं उसे मजबूत बनाने के प्रस्तावों पर, उन्हें नागर विमानन विभाग की चौथी योजना में शामिल करने के लिये विचार किया जा रहा है।

Dhanushkodi Pier

6858. SHRI SHASHI BHUSHAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the construction of Dhanushkodi pier is going to be revived on the recommendations made by the Tamil Nadu Government ;

(b) whether, while reviving it, aspects connected with it such as nature's fury to Dhanushkoti on the basis of past experiences, handling of International traffic and inconvenience caused to it has been taken into consideration ;

(c) if so, the total amount to be spent on its revival ;

(d) whether the Railway track from Rameshwaram to Dhanushkodi is also to be redeveloped ;

(e) whether other better sites such as Mandapam North and Rameshwaram are also under consideration ; and

(f) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (c). In September, 1968, the Government of India, in consultation with the Government of Tamil Nadu, sanctioned an expenditure of about Rs. 17 lakhs for redecking the pier at Dhanushkodi to facilitate the reception of repatriates from Ceylon. This has been considered to be the quickest arrangement for restoring proper landing facilities.

(d) It has been decided not to restore

the railway line between Dhanushkodi and Rameswaram.

(e) and (f). In view of the decision to renovate the Dhanushkodi Pier the question of considering other sites does not arise.

Jurisdiction of High Courts in Presidency Cities of Bombay, Calcutta and Madras

6859. SHRI RAM AVTAR SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to end the original jurisdiction of High Courts in three Presidency Cities of Bombay, Calcutta and Madras ; and

(b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

Control Tower at Palam Airport

6860. SHRI D. N. PATODIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the public has been put to great inconvenience because the Control Tower at Palam does not convey the exact time of arrival of planes at Palam to the Civil Aviation Authorities for being passed on to the public ;

(b) whether any inquiry has been made to find out why the Control Tower suddenly became apathetic to this public utility ; and

(c) when the normal conditions will be restored ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) The control tower at Palam is manned by the Civil Aviation Department and it does not directly

communicate such information to members of the public. Expected time of arrivals and departures and bay number on which the aircraft will be parked is passed on by the Briefing Centre to the concerned airline offices at the airport.

(b) and (c). Do not arise.

Unserviceable Aircraft with I. A. C.

6861. SHRI D. N. PATODIA :
 SHRI RANJIT SINGH :
 SHRI D. C. SHARMA :
 SHRI HARDAYAL DEVGUN :
 SHRI BENI SHANKER
 SHARMA :
 SHRI BAL RAJ MADHOK :
 SHRI K. P. SINGH DEO :
 SHRI R. K. SINHA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that some of the aircrafts with the Indian Airlines Corporation have become so old that their continuous use has become unremunerative and is leading to huge losses to the Corporation ;

(b) if so, whether any assessment has been made of the number of such planes ;

(c) what is the sale value of these aircrafts and the losses that are incurred on them annually during the last three years ; and

(d) whether Government propose to dispose of these aircrafts and, if so, when ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The 3 DC-4 (Skymasters) aircraft have been grounded and 5 DC-3 (Dakota) aircraft, at present being used on internal scheduled services of the Indian Airlines are proposed to be replaced over the next year or two by HS-748 aircraft manufactured by Hindustan Aeronautics Limited, Kanpur.

(c) There is very little demand for piston engined aircraft like the DC-3 and the DC-4 and it is difficult to assess the price they will fetch. The losses incurred on the operation of DC-3 and DC-4 aircraft during the last three years* was as follows :—

	1965-66	1966-67	1967-68
	(Rupees in Lakhs)		
DC-3	233.709	326.74	275.32
DC-4	21.47	30.35	26.18

(d) Efforts are being made by the Indian Airlines to dispose of these aircrafts.

Dayal Commission's Report

6862. SHRI BHOGENDRA JHA :
 SHRI RANJIT SINGH :
 SHRI D. C. SHARMA :
 SHRI HARDAYAL DEVGUN :
 SHRI BENI SHANKER
 SHARMA :
 SHRI BAL RAJ MADHOK :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2084 on the 7th March, 1969 regarding Dayal Commission's Report on the Communal riots and state :

(a) whether recommendations by the Dayal Commission requiring action by the Union Government have since considered ;

(b) if so, the result thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The matter is still under consideration.

Legislation for giving immunity to reproduce and broadcast Proceedings of State Legislatures

6863. SHRI R. K. BIRLA : Will the Minister of HOME AFFAIRS be pleased to state :